

[*Translation*]

Decline in tea Export

205. SHRI HARISH RAWAT : Will the Minister of COMMERCE AND SUPPLY be pleased to state :

(a) whether it is a fact that export have declined this year as compared to last year;

(b) if so, whether this decline is due to the fall in tea export as a result of less consumption of tea abroad; and

(c) if so, the steps being taken by Government to improve the situation ?

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND SUPPLY (SHRI P.A. SANGMA) :

(a) No, Sir.

(b) and (c) : Do not arise.

Setting up of Hindustan Photo Film Company's Unit in U.P.

206. SHRI HARISH RAWAT : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Hindustan Photo Film Company has any proposal to set up its unit in Uttar Pradesh during the Seventh Five Year Plan; and

(b) if so, the place where this unit is likely to be located and the expenditure likely to be incurred thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) and (b) : Hindustan Photo Films Manufacturing Company Limited a public sector undertaking, have submitted proposals for setting up units for integrated production of Cine colour positive films and colour paper and X-ray and Graphic Arts films at an estimated cost of

Rs. 190 crores and Rs. 164 crores respectively.

No final decision has been taken by Government in regard to the setting up of these projects.

[*English*]

Loss of Life and Property in Delhi and other Places

207. SHRIMATI GEETA MUKHERJEE : Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether on the 31st October, 1st November and 2nd November, 1984 law and order situation deteriorated and thousands of innocent people were killed and rendered homeless and property looted and destroyed in Delhi and other parts of the country;

(b) if so, the details thereof state-wise;

(c) the steps taken to give relief to those whose family members were killed, injured and property lost in Delhi;

(d) whether any enquiry is being made and the action taken against those responsible for failing in their duty to protect the citizens; and

(e) whether any guidelines have been issued to the States to prevent such situation in future ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRIMATI RAM DULARI SINHA) :

(a) and (b) : The details of number of persons killed, value of property looted/destroyed in the riots in Delhi and other parts of the country are indicated in the statement attached.

(c) Rs. 10,000/- as adhoc relief has been granted per person dead in the family. Those injured have been given Rs. 2,000/- each. In the case of destruction of the house, the relief